

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 235/2017
O.A. No. 4342/2015

New Delhi, this the 23rd day of May, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. A.I.R & D.D. Technical Employees Association,
Through it's Zonal Secetary (North Zone)
Sh. Shyam Vir Singh, Aged -53 Years,
S/o Late Sh. Netar Pal Singh
R/o III/227, Kamla Nehru Nagar, Ghaziabad
2. Vinod Kumar, Aged 41 Years
S/o Sh. Bodh Raj,
Technician, VLPT, Krishtwar, DMC, Udhampur,
R/o 190, Lane-7,
Shakati Nagar, Jammu-180011. .. Petitioners

(By Advocate: Shri Yogesh Sharma)

Versus

1. Shri Ajay Mittal
Secretary
Ministry of Information & Broadcasting
Shastri Bhawan, New Delhi.
2. Shri S.C. Panda,
Officiating CEO,
Prashar Bharti,
PTI Building, New Delhi.
3. Shri F. Sheheryar,
Director General,
All India Radio,
Akashwani Bhawan,
Sansad Marg
New Delhi. .. Respondents

(By Advocate: Shri S.M. Arif for R-2 & 3)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, both the counsels submit that the respondents have passed orders granting the revised pay scales to the applicants.

2. Accordingly, in view of substantial compliance, the CP is closed. Notices are discharged. However, the respondents shall ensure release of monetary benefits to the petitioners within eight weeks from the date of receipt of a certified copy of this order. No costs.

**(SHEKHAR AGARWAL)
MEMBER (A)**

**(V. AJAY KUMAR)
MEMBER (J)**

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